

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-17/2015/8412/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 10 October, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/23/2738 dtd. 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 07.10.2023, till the morning of 09.10.2023.** The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-17/2015/8413/A, dated , 10-10-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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